

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA -285 of 2010 in
D.F.R. No. 816 of 2009**

Dated : 13th July, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

U.P. Power Corporation Limited

.... Appellant (s)

Versus

Jagannath Steel Pvt. Ltd. & Anr.

... Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Misra

Counsel for the Respondent (s) : Mr. Vishal Dixit for R.1

Mr. Kunal Verma & Mr. Ashok Kr. Singh for R.2

ORDER

Both the learned counsel have argued at length on the question of maintainability. They are directed to file their respective Written Submissions on the question of maintainability on or before 25.07.2011.

Post the matter on **04.08.2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ks